

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTICE

Dated:13.12.2024

In continuation of earlier notice dated 03.10.2024, it is hereby notified for information of all concerned that exemption from wearing of gowns in this Court has further been extended for 03 (three) more months.



Assistant Registrar (Rules)
for Registrar General

